


PATNA HIGH COURT
NOTICE INVITING REQUEST FOR QUOTATION

Sealed Quotation with Estimated Price are invited from reputed firms/Suppliers/Authorized Dealers/Vendors for the Supply and installation of **23 pieces of single user Antivirus of Quickheal brand** within One Week from the date of publication of this notice on the official website of Patna High Court. i.e <http://patnahighcourt.gov.in>

Terms and Conditions:-

1. Proof of Registration of firm/supplier as per Government rule.
2. The rate quoted should be inclusive of all taxes and other charges, if any.
3. The firms shall submit their bill in triplicate at the time of supply of articles.
4. Payment will be made in account of the firm after due verification and installation of the product.
5. The articles are to be supplied within a week.
6. The firms shall submit their bill in triplicate at the time of supply of articles.

Patna High Court, Patna
....., 2020

By order

19.09.2020
Registrar (IT)-cum-CPC